

DIVISION BENCH

ITEM NO.122

NATIONAL COMPANY LAW TRIBUNAL

ALLAHABAD BENCH

PRAYAGRAJ

IA No. 388/2023, IA No. 606/2023, IVN. Petition No. 01/ALD/2024

IN CP (IB) No. 132/ALD/2017

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 15th May, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	ASSET RECONSTRUCTION COMPANY (INDIA) LIMITED V/S SHAMKEN COTSYN LIMITED.
UNDER SECTION	7 IBC (in Liquidation)

THROUGH PHYSICAL/VIRTUAL HEARING:

ORDER

Due to paucity of time, the matter could not be taken up, hence adjourned
to 04th June, 2024.

-Sd-

(Court Officer)

15th May, 2024

*Bipul Kumar Tiwari
(Stenographer)*